



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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June 21, 2017

**Scheduled Banks' Statement of Position in India as on Friday, June 09, 2017**

		(Amount in Billions of ₹)					
		SCHEDULED COMMERCIAL BANKS (Including RRBs)			ALL SCHEDULED BANKS		
		10-JUN-2016	26-MAY-2017 *	09-JUN-2017 *	10-JUN-2016	26-MAY-2017 *	09-JUN-2017 *
I	<b>LIABILITIES TO THE BKG.SYSTEM (A)</b>						
	a) Demand & Time deposits from bks.	1418.77	1599.88	1563.24	1486.36	1659.98	1623.22 **
	b) Borrowings from banks	534.19	530.91	566.82	568.02	531.75	567.63
	c) Other demand & time liabilities	72.12	55.68	99.08	100.86	56.5	99.9
II	<b>LIABILITIES TO OTHERS (A)</b>						
	a) Deposits (other than from banks)	95131.48	105538.89	105779.47	97731.4	107503.86	107750.57
	i) Demand	8599.73	10873.43	10735.75	8815.04	11049.96	10913
	ii) Time	86531.75	94665.48	95043.66	88916.36	96453.92	96837.51
	b) Borrowings @	2929.77	3025.52	2859.48	3334.58	3055.1	2890.23
	c) Other demand & time liabilities	4859.71	5049.61	4654.36	4974.6	5103.33	4707.02
III	<b>BORROWINGS FROM R.B.I. (B)</b>	875.5	22.85	17.7	875.5	23.2	17.7
	Against usance bills and / or prom. Notes	0	0	0	0	0	0
IV	<b>CASH</b>	621.29	649.8	619.07	633.55	667.7	635.93
V	<b>BALANCES WITH R.B.I. (B)</b>	3860.91	4329.5	4424.95	3970.8	4454.36	4546.38
VI	<b>ASSETS WITH BANKING SYSTEM</b>						
	<b>a) Balances with other banks</b>						
	i) In current accounts	115.38	112.23	112.2	132.67	126.99	127.4
	ii) In other accounts	1419.25	1792.92	1767.7	1564.05	1927.61	1899.44
	b) Money at call & short notice	163.51	147.87	240.63	366.73	155.22	250.03
	c) Advances to banks(i.e. due from bks.)	259.47	350.08	343.43	305.97	350.12	343.47 £
	d) Other assets	310.09	227.21	229.59	408.57	249.15	252.89
VII	<b>INVESTMENTS (At book value)</b>	27460	32258.62	32505.68	28510.87	32863.44	33116.07
	a) Central & State Govt. securities+	27443.72	32242.66	32488.81	28214.03	32841.15	33092.46
	b) Other approved securities	16.28	15.93	16.84	296.85	22.25	23.58
VIII	<b>BANK CREDIT (Excluding Inter Bank Advance)</b>	72229.39	75984.78	76582.12	74466.69	77222.33	77829.12
	a) Loans, cash credits & Overdrafts \$	70113.46	73976.34	74561.59	72282.16	75140.05	75747.06
	b) Inland Bills purchased	271.26	208.82	206.38	291.91	236.11	222.21
	c) Inland Bills discounted	1256.58	1247.44	1264.69	1297.92	1287.92	1304.39
	d) Foreign Bills purchased	206.31	194.47	190.2	207.45	196.2	191.87
	e) Foreign Bills discounted	381.78	357.75	359.17	387.25	362.08	363.49

**NOTE**

- \* Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- \*\* This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934. Following a change in the accounting practise for LAF transactions with effect from July 11, 2014, as per the recommendations of Malegam Committee formed to review the Format of Balance Sheet and the Profit and Loss Account of the Bank, the transactions in case of Repo/ Term Repo/MSF are reflected under "Borrowings from RBI".
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

<b>Food Credit Outstanding as on</b>			
	( ₹ in Billions)		
<b>Date</b>	<b>10-Jun-16</b>	<b>26-May-17</b>	<b>9-Jun-17</b>
<b>Scheduled Commercial Banks</b>	968.08	607.01	579.48
<b>State Co-operative Banks</b>	162.7	192.34	192.34

The expression ' Banking System ' or ' Banks ' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934. No. of Scheduled Commercial Banks as on Current Fortnight: June 09, 2017: **88**

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